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Title: Introduction of the Dalit, Backward and Oppressed Youth (Development and Welfare) Bill, 2016.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for the formulation and implementation of a comprehensive national policy for ensuring overall development of the dalit youth belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes and oppressed categories and for their welfare to be undertaken by the Central Government and for matters connected therewith and incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the formulation and implementation of a comprehensive national policy for ensuring overall development of the dalit youth belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes and oppressed categories and for their welfare to be undertaken by the Central Government and for matters connected therewith and incidental thereto."

*The motion was adopted.*

DR. UDIT RAJ: I introduce the Bill.

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